

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/5393/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 29<sup>th</sup> October, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2021/4678 dtd 26.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, **from the evening of 03.11.2021 till the morning of 08.11.2021**. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-  
**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-84/2003/5394/A, dated 29.10.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

(Sd/-)  
29/10/21  
**JT.REGISTRAR (VIGILANCE)**  
Sd/-